

and Delhi besides resource constraints.

[*English*]

Promotion of SC/ST Officers

5214. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the promotions of several SC/ST officers are held up on account of pre-judicial acts of Senior Officials leading to adverse confidential reports and conducted enquiries etc;

(b) whether to mitigate the hardships of the affected officers the Government had given assurance in Parliament during last Budget Session for setting up a high-power Committee for reviewing all the pending cases and screening all such cases in future;

(c) if so, whether the Committee has been formed so far; and

(d) if so, the time by which the said Committee is likely to submit its report to the Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) No, Sir.

(c) and (d) Do not arise.

[*Translation*]

Facilities of Pantry Cars in Long Distance Trains

5215. SHRI LAL BABU PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Government are attaching pantry cars in most of the long distance trains;

(b) if so, whether it is also a fact that the waiters of immobile catering units stops supplying food materials in the above trains when pantry cars are attached with them;

(c) if so, whether the loss suffered by the catering units due to stopping of the supply of food materials is compensated;

(d) if not, whether the Government propose to give this contract to only immobile catering contractors;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) The passengers are free to meet their food requirements from the static units or mobile units.

(d) to (f) No, Sir. As per policy, pantry car licences are awarded by inviting applications through Press notifications for which static catering licences can also apply.

Proposal to Stop the Flights

5216. SHRI SUKH LAL KUSHWAHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to stop the flights on some routes due to lack of aircrafts in the Indian Airlines;

(b) if so, the details thereof; and

(c) the alternative measure taken for resuming the air service in these areas on which flights have been stopped?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) No, Sir.

(b) and (c) Do not arise.

[*English*]

Declaration of Trimbakeshwar as Centrally Sponsored Tourism Centre

5217. SHRI CHINTAMAN WANAGA: Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government have received any requests or representations to declare Trimbakeshwar in Maharashtra as centrally sponsored Tourism Centre; and

(b) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) Identification and development of Tourist Centres is a continuous process and is primarily the responsibility of State Governments. The Department of Tourism has not received any representation to declare Trimbakeshwar in Maharashtra as centrally sponsored Tourism Centre.

Agitation against TISCO

5218. SHRI AJAY CHAKRABORTY: Will the Minister of STEEL be pleased to state:

(a) whether the Government are aware of the ongoing agitation against the proposed Mega Steel projects of TISCO at Gopalpur in Orissa;

(b) whether the Union Government have given clearance for the projects;

(c) whether Government propose to send an experts team to Gopalpur to explore the possibility of alternative site for the projects in view of the mass protest against the selection of the present site; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) According to the Government of Orissa, there is some agitation, against the proposed steel project of TISCO at Gopalpur in Orissa.